

FORM A

Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**FOR THE ATTENTION OF THE CREDITORS OF
NADHI BIO PRODUCTS PRIVATE LIMITED**

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| 1 | NAME OF CORPORATE CREDITOR | NADHI BIO PRODUCTS PRIVATE LIMITED |
| 2 | DATE OF INCORPORATION OF CORPORATE DEBTOR | SEPTEMBER 02, 2009 |
| 3 | AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED | REGISTRAR OF COMPANIES, TELANGANA, HYDERABAD |
| 4 | CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR | U24232TG2009PTC064917 |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE DEBTOR | UNIT NO.1203 A, 11TH FLOOR, LEVEL 12, VASAVI MPM GRAND, YELLAREDDYGUDA ROAD, AMEERPET, HYDERABAD - 500073 |
| 6 | INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR | May 26, 2023 (Order made available on June 5, 2023) |
| 7 | ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS | December 1, 2023 (i.e., 180 days from the commencement i.e., date of receipt of Order i.e., June 5, 2023) |
| 8 | NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL | RAMAKANTH MALAPALLI IBBI/PA-002/IP-N00751/2018-2019/12321 AUTHORISATION FOR ASSIGNMENT ISSUED BY ICSI IP VALID UPTO JANUARY 12, 2024. |
| 9 | ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD | ADDRESS 2-2-1075/21/A MAHALAKSHMI BAGH AMBERPET HYDERABAD - 500013 TELANGANA Email ID: mramakanthm@hotmail.com |
| 10 | ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THAT GIVEN AT SL. NO 9 | ADDRESS 2-2-1075/21/A MAHALAKSHMI BAGH AMBERPET HYDERABAD - 500013 TELANGANA EMAIL ID: irpnadhibio@gmail.com |
| 11 | LAST DATE FOR SUBMISSION OF CLAIMS | June 18, 2023 (i.e., 14 days from the date of receiving of the order). |
| 12 | CLASS OF CREDITORS, IF ANY, UNDER CLAUSE (b) OF SUB-SECTION(6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL | WILL IDENTIFY ON VERIFICATION OF BOOKS OF ACCOUNTS |
| 13 | NAME OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVES OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS) | WILL IDENTIFY ON DETERMINING CLASS OF CREDITORS |
| 14 | (a) RELEVANT FORMS AND (b) DETAILS OF AUTHORISED REPRESENTATIVES ARE AVAILABLE AT: | WEB LINK: WEBSITE https://www.ibbi.gov.in/home/downloads PHYSICAL ADDRESS: will be provided later |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against Nadhi Bio Products Private Limited on May 26, 2023.

The creditors of Nadhi Bio Products Pvt Limited are hereby called upon to submit proof of their claims on or before June 18, 2023 to the Interim Resolution Professional at the address mentioned against Sl. No.10

The Financial Creditors shall submit their claims with proof only in electronic form only. All other Creditors may submit their claims with proof in person, by post or through electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sd/

Ramakanth Malapalli

Interim Resolution Professional for Nadhi Bio Products Private Limited

Reg. No. IBBI/PA-002/IP-N00751/2018-2019/12321

AUTHORISATION FOR ASSIGNMENT ISSUED BY ICSI IP VALID
UPTO JANUARY 12, 2024.

Place : Hyderabad

Date : June 5, 2023

